

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1826/2007

(From the judgement and order dated 18/07/2006 in WA No. 2275/2005 &  
WA No. 2527/2005 & WA No. 2622/2005 of The HIGH COURT OF KERALA  
AT ERNAKULAM)

SUBHA B NAIR &amp; ORS.

Petitioner(s)

VERSUS

STATE OF KERALA &amp; ORS.

Respondent(s)

(With appln(s) for permission to file additional documents)  
(for final disposal)WITH SLP(C) NO. 1227 of 2007  
(With office report)  
(for final disposal)SLP(C) NO. 3596 of 2007  
(for final disposal)

Date: 12/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. C.N. Sree Kumar, Adv.  
Ms. Malini Poduval, Adv.  
Mr. P.R. Nayak, Adv.  
Mr. Thomas Joseph, Adv.  
Mr. Dushyant Parashar, Adv.

For Respondent(s) Mr. Roy Abraham, Adv.

Mrs. Seema Jain, Adv.  
Mr. Vimlesh Kumar, Adv.M/S. Temple Law Firm, Adv.  
Mr. Himinder Lal, Adv.  
Mr. P.V. Dinesh, Adv.Mr. Vipin Nair, Adv.  
Mr. P.B. Suresh, Adv.  
Mr. Vivek Sharma, Adv.

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UPON hearing counsel the Court made the following  
ORDER

List the matter on Friday i.e. 16.05.2008.

(Asha Kukrety)

(Pushap Lata Bhardwaj)

Sr.P.A.

Court Master